

In The Central Administrative Tribunal
Calcutta Bench

MA 206 of 2001
OA 211 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Uday Kumar Mondal & Anr.

- VS -

Union of India & Ors.

For the Applicant : Mr. T.K. Biswas, Counsel

For the Respondents: Mr. A.K. Dutta, Counsel

Heard on : 17-05-2001

Date of Order : 17-05-2001

ORDER

The present application has been filed for early hearing of the O.A. 211 of 1997. From the order-sheet it is found that the OA is already fixed on 30-5-2001. So, no preference can be given. Accordingly, MA is disposed of.

(D. Purkayastha)
Member (J)

DKN